

# HIGH COURT OF CHHATTISGARH: BILASPUR

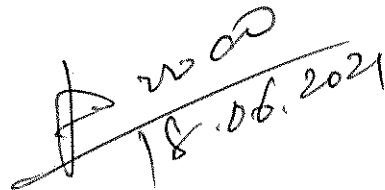
## ENDORSEMENT

Endt. No. 441 /Confdl./2021 Bilaspur, dated the 18/06/2021  
I-8-6/2001 (Pt. IV)

Copy of Order No. 6082/1678/XXI-B/C.G./21 dated 18.06.2021 of the Additional Secretary, Government of Chhattisgarh, Law and Legislative Affairs Department, Raipur forwarded to:-

- 1) Deputy Registrar-cum-Principal Private Secretary to Hon'ble the Acting Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 11) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 12) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 13) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 14) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 15) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.

Contd...2/-

A handwritten signature in black ink, followed by the date 18.06.2021, written in black ink.

- 16)Registrar ([Vigilance and I. & E.]/ Judicial/ S. & A.), High Court of Chhattisgarh, Bilaspur for information.
- 17)Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 18)Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.

19)

1. Smt. Smita Shrivastava Sinha, II Civil Judge Class-II, Ambikapur
2. Shri Amit Pratap Chandra, II Civil Judge Class-II, Mahasamund
3. Ku. Amba Shah, I Civil Judge Class-II, Bemetara
4. Shri Mayank Soni, IV Additional Judge to the Court of I Civil Judge Class-II, Surajpur
5. Ku. Geeta Brij, Additional Judge to the Court of I Civil Judge Class-II, Mahasamund

*for information and compliance. He/She is directed to take charge at his/her new place of posting on or before 02.07.2021.*

- 20)District & Sessions Judge, Bemetera/ Mahasamund/Surajpur/ Surguja at Ambikapur for information. He is requested to impress upon the transferred Officer(s) that if the transferred officer(s) is in occupation of Government accommodation, he/she should vacate the same within 15 days from the date of this order under intimation to this Registry. He is also requested to send immediately the handing over charge report of transferred Officer to this Registry.
- 21)District & Sessions Judge, Bastar at Jagdalpur/ Kabirdham at Kawardha/ Kondagaon/ Mungeli/ Raigarh/for information. He/She is also requested to send immediately the taking over charge reports of concerned Officer to this Registry.
- 22)District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujanj/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Koriya (Baikunthpur)/ Korba/ Raipur/ Rajnandgaon/ Uttar Bastar (Kanker) for information
- 23)Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- 24)Additional Registrar (Admn./ D.E./ Judicial/ O/o R.G./ Scanning & Digitalization/Elimination, Record Room (Disposal) and D.D.O./ Criminal/ Civil & Copying/ Central Filing), High Court of Chhattisgarh, Bilaspur for information.
- 25)Officer on Special Duty-cum-Central Project Coordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur for information.

*A wad*  
*18.6.2021* Contd., 3/-

- 26) Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- 27) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 28) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- 29) Deputy Registrar (Confidential/Vigilance and I. & E./ Works/Mediation/ Writ), High Court of Chhattisgarh, Bilaspur for information.
- 30) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- 31) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- 32) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- 33) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

  
18.06.2021  
(DEEPAK KUMAR TIWARI)  
REGISTRAR GENERAL

**Government of Chhattisgarh  
Law & Legislative Affairs Department, Mantralaya  
Mahanadi Bhawan, Nava Raipur, Atal Nagar, 492002**

**ORDER**

**Raipur, dated 18 /06/2021**

No. **6082**/1678/XXI-B/C.G./2021. In compliance of Memo No. 433/I-8-6/2001 (Pt.IV)/Confdl./2021 Bilaspur, dated 17.06.2021 and on recommendation of the Hon'ble High Court of Chhattisgarh, the State Government, hereby, withdraws the services of the following members of Lower Judicial Services specified in column (2) of the schedule below from the High Court of Chhattisgarh, and places them under Law and Legislative Affairs Department, Government of Chhattisgarh and appoints them as Secretary, District Legal Services Authority as mentioned in column (3) of Schedule, from the date they assume charge of their office, namely :-

Sl. No.	Name of Judicial Officer with present place of posting	Posting as
(1)	(2)	(3)
1.	Smt. Smita Shrivastava Sinha, II Civil Judge Class-II, Ambikapur	Secretary, District Legal Services Authority, Raigarh
2.	Shri Amit Pratap Chandra, II Civil Judge Class-II, Mahasamund	Secretary, District Legal Services Authority, Kawardha
3.	Ku. Amba Shah, I Civil Judge Class-II, Bemetara	Secretary, District Legal Services Authority, Kondagaon
4.	Shri Mayank Soni, IV Additional Judge to the court of I Civil Judge Class-II Surajpur	Secretary, District Legal Services Authority, Mungeli
5	Ku. Geeta Brij, Additional Judge to the court of I Civil Judge Class-II Mahasamund	Secretary, District Legal Services Authority, Jagdalpur

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कमांक 6082/1678/21-ब/छ.ग./21- माननीय छत्तीसगढ़ उच्च न्यायालय की अनुशंसा पर एवं ज्ञापन कमांक 433/एक-आठ-6/ 2001 (पार्ट. चार)/गोपनीय/2021 बिलासपुर, दिनांक 17.06.2021 के अनुपालन में, राज्य सरकार, एतद्द्वारा, नीचे दी गई अनुसूची के कॉलम (2) में विनिर्दिष्ट निम्नतर न्यायिक सेवा के निम्नलिखित सदस्यों की सेवा को, छत्तीसगढ़ के उच्च न्यायालय से प्रत्याहृत करती है तथा उनको विधि और विधायी कार्य विभाग, छत्तीसगढ़ शासन के अध्यक्षीन रखती है और उनको अनुसूची के कॉलम (3) में यथा उल्लिखित सचिव, जिला विधिक सेवा प्राधिकरण के रूप में, उनके कार्यभार ग्रहण करने की तिथि से नियुक्त करती है, अर्थात् :-

स.क.	वर्तमान पदस्थापना के स्थान सहित न्यायिक अधिकारी का नाम	पदस्थापना
(1)	(2)	(3)
1.	श्रीमती स्मिता श्रीवास्तव सिन्हा, द्वितीय व्यवहार न्यायाधीश वर्ग-2, अंबिकापुर	सचिव, जिला विधिक सेवा प्राधिकरण, रायगढ़
2.	श्री अमित प्रताप चन्द्रा, द्वितीय व्यवहार न्यायाधीश वर्ग-2, महासमुंद	सचिव, जिला विधिक सेवा प्राधिकरण, कवर्धा
3.	कु० अंबा शाह, प्रथम व्यवहार न्यायाधीश वर्ग-2, बेमेतरा	सचिव, जिला विधिक सेवा प्राधिकरण, कोण्डागांव
4.	श्री मयंक सोनी, चतुर्थ, अतिरिक्त न्यायाधीश, न्यायालय प्रथम व्यवहार न्यायाधीश वर्ग-2, सूरजपुर	सचिव, जिला विधिक सेवा प्राधिकरण, मुंगेली
5.	कु० गीता ब्रिज, अतिरिक्त न्यायाधीश, न्यायालय प्रथम व्यवहार न्यायाधीश वर्ग-2, महासमुंद	सचिव, जिला विधिक सेवा प्राधिकरण, जगदलपुर

छ.ग. के राज्यपाल के नाम से तथा आदेशानुसार,

sd-

(राम कुमार तिवारी)

प्रमुख सचिव,

छ.ग.शासन, विधि एवं विधायी कार्य विभाग

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Endt. No. 6083/1678/XXI-B/C.G./2021

Raipur, dated. 18/06/2021.

Copy forwarded to:-

- (1) Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to Memo No. 433/I-8-6/2001 (Pt.IV) Confdl./2021, Bilaspur, dated 17.06.2021
  - (2) Accountant General, Chhattisgarh, Raipur,
  - (3) District and Sessions Judge, Raigarh/ Kawardha/Kondagaon/ Mungeli/ Jagdalpur,
  - (4) Member Secretary, C.G. State Legal Services Authority, Bilaspur,
  - (5) Smt. Smita Shrivastava Sinha, II Civil Judge Class-II, Ambikapur,
  - (6) Shri Amit Pratap Chandra, II Civil Judge Class-II, Mahasamund,
  - (7) Ku. Amba Shah, I Civil Judge Class-II, Bemetara,
  - (8) Shri Mayank Soni, IV Additional Judge to the court of I Civil Judge Class-II Surajpur,
  - (9) Ku. Geeta Brij, Additional Judge to the court of I Civil Judge Class-II Mahasamund
  - (10) Private Secretary to Hon'ble Law Minister for perusal of Hon'ble Law Minister,
  - (11) Staff Officer to Principal Secretary, Law for perusal of Principal Secretary, Law,
  - (12) Establishment Section/Account Section, Law and Legislative Affairs Department, Mantralaya, Raipur,
  - (13) Deputy Director, Govt. Regional Printing Press, in front of Indrawati Bhawan, Naya Raipur, C.G. for publication in the forthcoming ,
- for information and necessary action.

  
18.6.21

(Maneesh Kumar Thakur) ✎  
Additional Secretary  
Government of Chhattisgarh  
Law & Legislative Affairs Department